

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

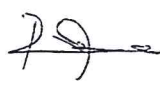
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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/48//2017  
NAME OF THE PETITIONER(S) : REJI KURIAN & ANOTHER  
NAME OF THE RESPONDENT(S) : TRAVANCORE COPPER FUNGICIDE PVT LTD  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

RUPA . S. Tharayil Counsel for Petitioners 1 & 2 

Jagan Abraham George Counsel for Respondents 5 & 6 

**ORDER**

Counsel for petitioner present. Counsel for R1 to R4 called but was absent. Counsel for R4 & R5 present and filed counter and furnished copy of the same to the other side. Counsel for R4 & R5 stated that there is a chance of settling the matter between the parties and prayed for time to make submissions in relation to the settlement talks. Time is enlarged at request. Put up on 17.01.2018.

-sd/-  
S Vijayaraghavan  
Member (Technical)

-sd/-  
K Anantha Padmanabha Swamy  
Member (Judicial)